

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/307(CHE)/2024

PETITION NUMBER : CP/IB/568/2017

NAME OF THE PETITIONER : Samuel Surendran

**NAME OF THE RESPONDENT(S) : V Venkata Sivakumar (Liquidator)
M/s. Vasavi Housing Infrastructure Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NLCT Rules, 2016**

ORDER

Ld. Counsel Mr. Dhanaram Ramachandran for the Applicant.

This is an application to exclude a scheduled property from the liquidation estate and the Applicant is directed to serve copy of the Application on the Liquidator and other Respondents and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application on **20.03.2024** for hearing.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**